

mission studied the terms of reference and settled the lines on which it should proceed. The first Section is collecting materials from various sources including the State Governments and High Courts, for preparing the questionnaire relating to judicial reforms, while the second Section has taken up the following seven Acts for revision in the first instance:

1. The Limitation Act,
2. The Contract Act,
3. The Specific Relief Act,
4. The Partnership Act,
5. The Sale of Goods Act,
6. The Negotiable Instruments Act,
7. The Registration Act.

This part of the work is distributed between the Members of the Second Section. Besides, the Second Section is at present examining the question of undertaking legislation on other matters of general importance, referred to the Commission by the Law Ministry. The work of both the Sections is progressing.

(b) The work of revising these and other statutes involves considerable study and research. Interim reports cannot be expected for some time. In regard to judicial reform, the Commission will have to consider whether an interim report may or should be submitted at all.

Rupkund Lake

*145. **Shri Shree Narayan Das:** Will the Minister of Home Affairs be pleased to state:

(a) the number and nationality of foreign, experts or others, who have so far sought permission to pay visit to the Rupkund lake in the Himalayas; and

(b) the number out of them who have been allowed to do so?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). No special permits as such are required by foreigners to visit the Rupkund lake. Those who are already in India can proceed there without any special formalities. In the circumstances it is not possible to give the number and nationality of foreigners who may have visited the Rupkund lake.

Youth Camps in Punjab

*146. **Shri D. C. Sharma:** Will the Minister of Education be pleased to state:

(a) the number of Youth Camps organised in the State of Punjab during 1955-56;

(b) the names of places where they were held;

(c) the nature of work done by them.

(d) the amount spent on each camp separately; and

(e) the average expenditure incurred per head per day?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) 40.

(b) to (d). A statement is laid on the Table of the House, indicating the location of the camps, the nature of work undertaken and the amount sanctioned by the Government of India. [See Appendix I, Annexure No. 31].

(e) The average expenditure incurred per head per day will be known when the accounts are submitted. However, grant is sanctioned on the basis of Rs. 1/12/- per head per day and this is subject to readjustment on the basis of actual expenditure incurred.

Cost of Living Index

*147. **Shri T. B. Vittal Rao:** Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 881 on the 18th August, 1955 and state:

(a) the names of the members of the Technical Advisory Committee appointed for compilation of an All India Cost of Living Index; and

(b) the progress made so far in this connection?

The Minister of Finance (Shri C. D. Deshmukh): (a) A list showing the names of the members of the Technical Advisory Committee on Cost of Living Index Numbers is laid on the Table of the House. [See Appendix I, Annexure No. 32].

(b) A detailed scheme for the conduct of fresh family budget enquiries and construction of Consumer Price Index Number for Working Classes on an All India Basis has since been prepared and is under examination in consultation with State Governments.

भारत में विदेशी

५५. श्री एच० झार० नवाजी : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत में विदेशी नागरिकों की (दूतावास कर्मचारियों तथा सरकारी नौकरी करने वाले विदेशी अधिकारियों तथा विशेषज्ञों के प्रतिरिक्त) कुल संख्या कितनी है :

(ख) क्या उनमें से कुछ सामाजिक सेवा कार्य में लगे हुये हैं, और यदि हां तो उनकी संख्या क्या है; और

(ग) भारत में ये लोग किन-किन प्रमुख घंटों में लगे हैं ?

गृह-कार्य उपमंत्री (श्री बातार) :

(क) ३१ दिसम्बर, १९५४ को भारत में रजिस्टर्ड विदेशियों की संख्या ३६,३७० है ।

(ख) हां । ६६८ ।

(ग) व्यापार, मिशनरी कार्य, अध्ययन, चिकित्सा और सामाजिक कार्य और यात्रियों के रूप में ।

भारतीय प्रशासन सेवा

५६. श्री एच० द्वार० नचानी : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) १९५२ से अब तक देश में ली गई भारतीय प्रशासन सेवा परीक्षाओं में कितनी महिलायें बैठी हैं ;

(ख) कितनी सफल हुई हैं; और

(ग) कितनों की नियुक्ति हुई है ?

गृह-कार्य उपमंत्री (श्री बातार) :

(क) से (ग). एक विवरण सभा-पटल पर रख दिया गया है [बेसिये परिशिष्ट १, अनुबन्ध सं० ३३].

कच्चा लोहा

५७. श्री अमर सिंह डामर : क्या प्राकृतिक संसाधन और बैज्ञानिक गवेषणा मंत्री यह बताने की कृपा करेंगे कि :

(क) १९५४ में देश में कच्चे लोहे का उत्पादन बढ़ाने के सम्बन्ध में क्या कार्यवाही की गई है ;

(ख) १९५४ में कुल कितना उत्पादन हुआ था; और

(ग) यदि निर्यात किया गया है तो उसकी मात्रा क्या है ?

प्राकृतिक संसाधन मंत्री (श्री के० डी० बालवीय) : (क) भारत में अच्छी किस्म के कच्चे लोहे के बड़े बड़े भू-भंडार हैं । रुकला और भिलाई में दो नये लोहे और इस्पात के प्लांट स्थापित करने के सिलसिले में कुछ निक्षेपों में मीजद माल की ठीक ठीक मात्रा मालम करने और कच्चे लोहे का उत्पादन बढ़ाने के लिए भारतीय खनिज विभाग द्वारा व्ययन (इंजिनिंग) अनुसन्धान किये जा रहे हैं । यह निक्षेप उड़ीसा में टालडी, और द्रुग जिले में डाल्ली-राफार पहाड़ियों के नजदीक हैं ।

(ख) भारतीय भूतत्वीय सर्वेक्षण विभाग द्वारा उपलब्ध सामग्री के आधार पर, सूचित मात्रा ४३,०८,२७३ टन ।

(ग) १०,५३,००० टन ।

States Reorganisation Commission

58. { Chaudhri Muhammed Shafiee:
Shri Krishnacharya Joshi :

Will the Minister of Home Affairs be pleased to state the total amount spent on States Reorganisation Commission under the heads—(i) Salary, (ii) Travelling Allowance, (iii) Daily Allowance and (iv) other miscellaneous expenditures?

The Minister of Home Affairs (Shri Pandit G. B. Pant) : Details of the expenditure on daily allowance as distinguished from Travelling allowance are not for the present separately available. The total expenditure incurred on account of the States Reorganisation Commission upto 30th September 1955 is as follows:

	Rs.
Salary	6,52,328—0—0
Travelling Allowance inclusive of Daily Allowance	1,48,773—7—0
Other miscellaneous expenditure	2,05,567—14—3